

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1151

ANSWERED ON:29.11.2011

PAKISTANI NATIONALS IN INDIA

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**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether a considerable number of Hindus belonging to Pakistan have not returned back even after the expiry of their visas;
- (b) if so, the details thereof;
- (c) whether the Government has received any memorandum from them;
- (d) if so, the details thereof; and
- (e) the action taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): It has come to notice that a number of Pakistani nationals belonging to minority communities in Pakistan i.e. Hindus and Sikhs, who have come to India after obtaining Pilgrimage group visa, have not returned within their visa validity period and have been seeking extension of their visas.

(C) to (e): A number of representations have been received requesting for allowing extension of visas of such Pakistani nationals and also for permitting them to apply for Long Term Visa (LTV). As per the conditions stipulated while granting visa to Pakistani nationals coming in group to visit religious places, they have to travel within India as a group and also return to Pakistan within the stipulated period as a group. In view of the above, all such Pakistani nationals who have come to India on group pilgrimage visa will have to return to Pakistan within the visa validity period or the short extended period allowed in specific cases.